

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. C.P. 201/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Jayaben Shantilal Doshi
V/s
Shreehari Fabrics Private Limited

Section: - 241(1), Sec. 242(4) of the Companies Act, 2013

ORDER

CP/201/2023: -

Present: -

Adv. Ms. Sanaea LaskariRespondent No. 1 to 5 through VC.

None presentPetitioner.

It has been pointed out that the CP has been transferred to Court No. 1 as per the order passed by the Hon'ble President dated 16.02.2024. Accordingly, the file be sent to Court No.1.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)